

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/580/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Romoli-Muttini Hotels Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Pondicherry
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Present: None for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for the Respondent.

Till date despite last opportunity given, RoC has not filed Reply. It appears that RoC has nothing to say on the application.

Right of RoC to file Reply is closed.

Perused the petition.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)